

IN THE HIGH COURT OF DELHI AT NEW DELHINo. 6117 /DHC/Gaz/G-3/2018

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Additional Director,
Wildlife Crime Control Bureau,
Ministry of Environment Forest and Climate Change,
2nd Floor, Trikoot-L, Bhikaji Cama Place,
New Delhi -110068
Fax: 011-26160751

New Delhi, dated, the 05, December, 2018.

Sub : Regional Workshop on the prosecution of serious forms of wildlife crime' to be held on 18th to 20th December, 2018 in Paro, Bhutan - reg.

Sir,

I am directed to refer to your letter No. 11-9/WCCB/2018/SAWEN/2357 dated 06.11.2018, on the above subject and to say that Hon'ble the Chief Justice, has been pleased to nominate Ms. Shalinder Kaur, Judge In-charge, Delhi Mediation Centre, THC, Delhi and Mr. Vishal Gogne, Addl. Director, Delhi Judicial Academy, Dwarka, New Delhi to attend the "Regional Workshop on the Prosecution of serious forms of wildlife crime" scheduled to be held from 18th to 20th December, 2018 at Paro, Bhutan.

Yours faithfully

Mahender
(Mahender Kr. Kandpal)
Admn. Officer Judi.(Gaz.I)
For Registrar General

Endst.No. 6118-19 /DHC/Gaz/G-3/2018Dated : 05, December, 2018

Copy alongwith copy of letter under reference forwarded to the following with the request to inform the Judicial Officers under their control accordingly:-

- (i) The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
(ii) The Chairprson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.

Mahender
Admn. Officer (Judl./Gaz.I)

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs) DELHINo. 83956-966 /DHC/Gaz./2018

Dated, Delhi the.....

06 DEC 2018

Copy forwarded alongwith its enclosure for information and necessary action to:-

1. Ms. Shalinder Kaur, Judge In-charge, Delhi Mediation Centre, Tis Hazari Courts, Delhi.
2. The P.S. to Ld. District & Sessions Judge(HQ), Tis Hazari Court, Delhi
3. The Sr./ Administrative Officer (Judl.), Admn. I, II, III and Filing Branch, Central District, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The PRO, Tis Hazari Court, Delhi.
6. The Reader to Ld. District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
7. The Dealing Clerk (Leave), Judicial Branch (Central), Tis Hazari Court, Delhi.

Dated: 06.11.2018

Anju Bajaj Chandna
(Anju Bajaj Chandna)
Officer-in-Charge (Judl.)
For District & Sessions Judge (HQs)
Delhi

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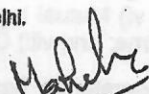
Yours faithfully


 (Mahender Kr. Kandpal)
 Admn. Officer Judl.(Gaz.I)
 For Registrar General
Endst.No. 6118-19 /DHC/Gaz/G-3/2018

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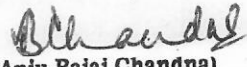
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Dated:06.11.2018


 (Anju Bajaj Chandna)
 Officer-in-Charge (Judl.)
 For District & Sessions Judge (HQs)
 Delhi